

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 24-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1115(CHE)/2022

PETITION NUMBER : CP(IB)/142(CHE)/2022

NAME OF THE APPLICANT : M/s Plaza Maintenance & Services Limited

NAME OF THE RESPONDENT(S) : M/s Spencers Travel Services Limited

UNDER SECTION : Sec 60(5)(a) & (c) of IBC, 2016

ORDER

Ld. Counsel Mr. K.K. Murraltharan for the Petitioner. Ld. Counsel
Mr. Adhish Srivastava for the Respondent

Pleadings are complete.

List the application and petition on **18.06.2024** for hearing.

**-Sd-
VENKATARAMAN SUBRAMANIAM
Member (Technical)**

phk

**-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)**